

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 394/2026

Subject : Petition under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 for amendment of existing RTM Transmission License to POWERGRID Khavda II-C Transmission Limited.

Petitioner : Khavda II-C Transmission Limited (KCTL)

Respondent : Gulbarga Electricity Supply Company Limited (GESCOM) & Ors.

Date of Hearing : **25.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Prashant Kumar, KCTL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition has been filed for amendment of the existing RTM Transmission Licence to incorporate the transmission project "Implementation of 2 nos. of 220 kV Bus Sectionalizers at 220 kV level of Gadag-II 400/220 kV PS" assigned by CTUIL under RTM mode.

2. Considering the submissions made by the representative of the Petitioner, the Commission directed as under:

(a) Admit and issue notice to the Respondents.

(b) The Respondents to file their replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder(s), if any, within two weeks thereafter.

3. The Petition will be listed on **29.9.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

